

**ORISSA HIGH COURT****FILING REPORT AS ON :07/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
1	D-BLAPL/4103/2025	SACHIDANANDA SWAIN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	TALABANIA /180 /2024 () //	AOR20220000014C202500005
2	D-BLAPL/4106/2025	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /856 /2023 () //	AOR20220000371C202500038
3	D-BLAPL/4109/2025	DEBASIS TARAI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /757 /2024 () //	AOD20240000430C202500004
4	D-BLAPL/4112/2025	BRUNDABAN MAHANAND VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LATHOR /171 /2024 () //	
5	D-BLAPL/4116/2025 BLAPL/1541/2025	AKSHAYA MALLICK @ AKHAYA MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000003/2025	
6	D-BLAPL/4119/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	KARANAKAR GAYA VS	NIMAPADA /375 /2024 () //	
7	D-BLAPL/4125/2025	SATRUGHAN YADAB VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //	
8	D-BLAPL/4126/2025	SUDARSAN YADAB VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //	
9	D-BLAPL/4127/2025	GANU @ GANESH DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BALIAPANDA /168 /2024 () //	
10	D-BLAPL/4128/2025	JITENDRA ROUT VS STATE OF ODISHA	AMIT KUMAR SAHU VS	/ /0 () //	
11	D-BLAPL/4130/2025	KESHA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /97 /2024 () //	

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12	D-BLAPL/4133/2025	SATYANANDA NAYAK VS STATE OF ODISHA	ARYA TRIPATHY VS	SARANAKUL /20 /2016 () //	AOD20220004423C202500001
13	D-BLAPL/4135/2025	BYASADEV @ PANCHU MAHAKUR VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /145 /2024 () //	
14	D-BLAPL/4136/2025	SIBAPRASAD BARIK VS STATE OF ODISHA	AMIT KUMAR SAA VS	KHAPRAKHOL /2 /2024 () //	
15	D-BLAPL/4137/2025 BLAPL/1543/2025	BASANTA KUMAR BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHARATPUR PS /816 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0002273/2024	
16	D-BLAPL/4140/2025	JITENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	SARANAKUL /172 /2024 () //	AOR20230000709C202500001
17	D-BLAPL/4146/2025	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /397 /2024 () //	
18	D-BLAPL/4149/2025	NURIA @ LUNIA @ SUBHASIS SAHANI VS STATE OF ODISHA	DEVASHIS PANDA VS	TIGIRIA /281 /2024 () //	AOR20220001247C202500020
19	D-BLAPL/4150/2025 BLAPL/1556/2025	AUROBINDO SAHOO @ ARABINDA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SESSIONS JUDGE,KARANJIA(Mayurbhanj) Spl/0000003/2025	
20	D-BLAPL/4153/2025	RAMA NAIK @ THALU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
21	D-BLAPL/4164/2025	CHANDAN @ SANGRAM PRADHAN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	CHANDAKA P.S. /417 /2024 () //	
22	D-BLAPL/4165/2025	SIBA SANKAR KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /529 /2023 () //	
23	D-BLAPL/4167/2025	NEPALI DAS	BIBEKANANDA MAHAPATRA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4169/2025	STEVEN DIGAL	AKSHAYA KUMAR SUBUDHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4173/2025	SIDDIK AHEMMAD KHAN @ SIDDIK AHEMAD KHAN	BIKRAM RATH	TIGIRIA /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4174/2025	SADRE ALAM	JUGALA KISHORE PANDA	MATHILI /257 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4177/2025	LILU ADA	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /144 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4182/2025	TUKU MAHALIK @ TIKU MAHALI	BISWABHUSAN DAS	TIRTOL /629 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4189/2025	SUNIL KUMAR KULLU	RAKESH BEHERA	SECTOR-19 /38 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4191/2025	GAVARA VENKAT RAMANA @ G. VENKAT RAMAN	BASANTA KUMAR DAS	KASINAGAR /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4196/2025	JAMIR MIYA	JUGALA KISHORE PANDA	MATHILI /257 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4199/2025	SUSHANTA BANCHHOR	BYOMOKESH SAHOO	LAIKERA /41 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4200/2025	SUDHANSU KUSUM	BYOMOKESH SAHOO	KUCHINDA /90 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4201/2025	JITENDRA DAS	RAJENDRA NARAYAN ROUT	BERHAMPUR SADAR /323 /2024	AOR20220001558C202500026
		VS	VS	()	

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35	D-BLAPL/4205/2025	STATE OF ODISHA JAGDISH K. BEHERA @ JAGADISH KUMAR BEHERA @ JAGADISH BEHERA	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /590 /2024 ()	
36	D-BLAPL/4206/2025	STATE OF ODISHA DIPTIMAYEE BEHERA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /1031 /2024 ()	
37	D-BLAPL/4208/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /1024 /2024 ()	
38	D-BLAPL/4209/2025	STATE OF ODISHA BIPIN RAULA @ BIPIN KUMAR RAULA	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /72 /2025 ()	
39	D-BLAPL/4210/2025	STATE OF ODISHA CHUMUKI SETHI @ CHUMKI SETHI	JAJATI KESHARI KHUNTIA VS	// KASAFAL MARINE /45 /2024 ()	
40	D-BLAPL/4216/2025	STATE OF ODISHA PRASANTA KUMAR DAS @ PRASANTA KUMAR DAS	SPRATAP KUMAR NAYAK VS	// NEMALO /84 /2024 ()	
41	D-BLAPL/4220/2025	STATE OF ODISHA JAY @ DILLIP BEHERA	AMULYA RATNA PANDA VS	// KHANTAPADA /342 /2024 ()	
42	D-BLAPL/4223/2025	STATE OF ODISHA SANDIP KUMAR MALLIK @ CHUCHAKHIA	KULDEEP MOHANTY VS	// KHANTAPADA /16 /2025 ()	AOD20240000012C202500022
43	D-BLAPL/4224/2025	STATE OF ODISHA SAMARU BATLA	SOUMYA KANTA TRIPATHY VS	// ORKEL /91 /2022 ()	AOD20240000239C202500004
44	D-BLAPL/4227/2025	STATE OF ODISHA ALEKHA MAJHI	SARBESWAR SAHOO VS	// TENTULIKHUNTI /222 /2024 ()	AOD20220004505C202500017
45	D-BLAPL/4228/2025	STATE OF ODISHA PARAMANANDA DISARI	SARBESWAR SAHOO VS	// TENTULIKHUNTI /222 /2024 ()	AOD20220004505C202500018
		STATE OF ODISHA		//	

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46	D-BLAPL/4229/2025	ADIL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// () //	AOR20220002929C202500003
47	D-BLAPL/4230/2025	PRAFULLA KHILLO VS STATE OF ODISHA	AMIT KUMAR DAS VS	M.V.79 /46 /2022 () //	
48	D-BLAPL/4232/2025	PRASANTA KUMAR NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500033
49	D-BLAPL/4234/2025	DEEPAK PATRA VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 () //	
50	D-BLAPL/4241/2025	BHOJARAJ BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /232 /2024 () //	
51	D-BLAPL/4242/2025	AKASH SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLANGIR TOWN /622 /2024 () //	
52	D-BLAPL/4243/2025	GHASIRAM LUHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /229 /2024 () //	
53	D-BLAPL/4244/2025	BHARAT JENA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PLANTSITE /380 /2022 () //	
54	D-BLAPL/4247/2025	SUNIL SETHI @ SETHY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIMAKHANDI /89 /2024 () //	
55	D-BLAPL/4248/2025	GHASIRAM @ DENJALIA SAMALA @ TAMALIA VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	DEOGAON /291 /2024 () //	
56	D-BLAPL/4250/2025	HASSAN KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /100 /2023 () //	
57	D-BLAPL/4252/2025	AMIT SADANKE	SUSMITA PATTNAIK	BADAGODA P.S. /629 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/4253/2025	AMIT SADANKE	SUSMITA PATTNAIK	BADAGODA P.S. /571 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/4255/2025	AMIT SADANKE	SUSMITA PATTNAIK	LAXMISAGAR P.S. /486 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/4261/2025	SACHIDANANDA MISHRA @ SACHITA MISHRA	ABHILASH MISHRA	LOISINGHA(BOLANGIR) /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/4266/2025	SUDARSAN MAJHI	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/4267/2025	KARTIKESWAR BEHERA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/4285/2025	DEBA PRADHAN	BIPLAB KUMAR DASH	TANGI (KHURDA) /782 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/5526/2025	SUJATA MALLIK	ADV.	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/5555/2025	PRASANTA KUMAR CHOUDHURY	JAGANNATH BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/5562/2025	SUSILA DAS	PRAFULLA CHANDRA DAS	/ /	
		VS	VS	()	
		MEMBER,BOARD OF REVENUE,ODISHA,CUTTACK RAJASWA BHAWAN		//	
67	D-CMAPL/5653/2025	JYOTIRMAYEE RATH	DURGESH NARAYAN RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMP/5467/2025	AMULYA ROUT	BISWANATH BEHERA	/ /	AOR20220003680C202500002
		VS	VS	()	

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		JOTSNARANI SETHI		//	
69	D-CMP/5477/2025	A.APPA RAO	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		KAMALA KANTA PANDEY		//	
70	D-CMP/5497/2025	SUMITRA JUADI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		PARBATI BAGARTI		//	
71	D-CMP/5522/2025	SWAPNARANI JEMS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		ABANTI KUMARI MOHAPATRA		//	
72	D-CMP/5530/2025	RIGHT STEP MEDIA SERVICES PRIVATE LTD.	DWARİKA PRASAD MOHANTY	//	
		VS	VS	0	
		FAST COMMUNICATION, C.D.A., CUTTACK		//	
73	D-CMP/5538/2025	LAXMAN KUMAR DEY	SUBRAT SATPATHY	//	
		VS	VS	0	
		SUKANTA DEY		//	
74	D-CMP/5570/2025	VENKATESWAR EDUCATIONAL AND MULTIPURPOSE SERVICES, BBSR	SHRİMANI S. MOHAPATRA	//	
		VS	VS	0	
		SURYA PRAKASH PATI		//	
75	D-CMP/5577/2025	DAMAYANTI DASH	PRAKASH CHANDRA MISHRA	//	
		VS	VS	0	
		AJIT KUMAR NAYAK		//	
76	D-CONTC/5481/2025	PRIYABRATA PARIDA	RAMANI KANTA PATTANAİK	//	
		VS	VS	0	
		MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, BBSR, KHURDA		//	
77	D-CONTC/5482/2025	PRAMILA MISHRA	ADV.	//	
		VS	VS	0	
		AŁOK KUMAR DEHURI, OAS		//	
78	D-CONTC/5484/2025	MİR SHAHNAWAZ	TRİLOCHAN BARIK	//	
		VS	VS	0	
		ASWATHY S, SECRETARY, SCHOOL AND MASS EDUCATION DEPT, BBSR, KHURDA		//	
79	D-CONTC/5485/2025	UMAKANTA BOITAI	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	

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80	D-CONTC/5487/2025	CHITTARANJAN DALABEHERA VS R.S.GOPALAN,COMMISSIONER-CUM-SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPT,BBSR,KHURDA	ADV. VS	// ()	
81	D-CONTC/5490/2025	RANJIT KUMAR DAS VS SATYABRATA SAHOO,PRINCIPAL SECRETARY,FOREST,ENVIORNMENT AND CLIMATE CHANGE DEPT,BBSR,KHORDHA	ADV. VS	// ()	
82	D-CONTC/5493/2025	SIBA PRASAD LENKA VS SUMBIT ROUT,ADDITIONAL DISTRICT MAGISTRATE-CUM-DISTRICT REGISTRAR,JAGATSI	ADV. VS	// ()	
83	D-CONTC/5495/2025	SUNENA PRASAD SHARMA VS SURESH PANT, MANAGING DIRECTOR, ORISSA FOREST DEVELOPMENT CORPORATION LTD	ADV VS	// ()	AOR20220001611C202500014
84	D-CONTC/5498/2025	EKADASI NAIK VS KANHU CHARAN DHIR,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHURDA	ADV. VS	// ()	
85	D-CONTC/5499/2025	AMULYA KUMAR BEHERA VS KANHU CHARAN DHIR,REGISTRAR,UTKALUNIVERSITY,BBSR,KHURDA	ADV. VS	// ()	
86	D-CONTC/5501/2025	M.ABHISEK VS N.THIRUMALA NAIK,VICE CHAIRMAN,BDA AKASH SHOVA BUILDING,SACHIBALAY MARG,BBSR,KHURDA	ADV. VS	// ()	
87	D-CONTC/5518/2025	RANJAN BEHERA VS KABINDRA KUMAR SAHOO,COLLECTOR,DEOGARH	ADV. VS	// ()	
88	D-CONTC/5520/2025	BANSHIDHAR SAHOO VS AROMDA, DAKUA,IAS	ADV. VS	// ()	
89	D-CONTC/5521/2025	SAMARENDRA KUMAR BARIK VS NIRANJAN DHAL,EXECUTIVE OFFICER,NAC,KHANDAPARA,NAYAGARH	ADV. VS	// ()	
90	D-CONTC/5541/2025	BISWARANJAN MOHAPATRA VS USHA PADHEE, PRINCIPAL SECY., H AND UD DEPT.	ADV. VS	// ()	
91	D-CONTC/5571/2025	SARMISTA PANDA	ADV.	//	

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		VS	VS	0	
		VIR VIKRAM YADAV,IAS		//	
92	D-CONTC/5574/2025	MALAYA KUMAR KHUNTIA	ADV.	//	
		VS	VS	0	
		GIRISH S.N,PRINCIPAL SECRETARY,GOVT. PANCHAYATIRAJ AND D.W. DEPARTMENT,BBSR,KHORDA			
93	D-CONTC/5578/2025	SANJUKTA KUMARI JENA	ADV.	//	
		VS	VS	0	
		P.NITESH SHARMA,IAS		//	
94	D-CONTC/5582/2025	PRASHANT KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU,IAS		//	
95	D-CONTC/5588/2025	HRUDAYANANDA BARIK	ADV.	//	
		VS	VS	0	
		SACHIN R. YADAV,IAS		//	
96	D-CONTC/5591/2025	JAGABANDHU THAKUR	ADV.	//	
		VS	VS	0	
		SASANKA SEKHAR SUKLA,SUPERINTENDING ENGINEER,KHARIAR,NUAPADA		//	
97	D-CONTC/5593/2025	ANATH CHARAN NAYAK	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH,IAS		//	
98	D-CONTC/5618/2025	SADANANDA NAYAK		//	
		VS	VS	0	
		ADIKANDA GAMANGO,BLOCK EDUCATION OFFICR,KASHI NAGAR,PARALAKHEMUNDI,GAJAPATI			
99	D-CONTC/5622/2025	RATNESH RANJAN	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL, IAS		//	
100	D-CONTC/5623/2025	SANKAR PRASAD MISHRA	ANUP KUMAR PATTNAIK	//	
		VS	VS	0	
		KALI PRASANNA MOHAPATRA,DIRECOR,DEPARTMENT OF HIGHER EDUCATION,BBSR,KHURDA			
101	D-CONTC/5628/2025	DR. MONALIKA RATH	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL, IAS		//	
102	D-CONTC/5632/2025	D.GOURI PRASAD PATNAIK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/5634/2025	ARVIND AGRAWAL, IAS POOJA DAS VS	ADV. VS	// // ()	
104	D-CONTC/5637/2025	ARVIND AGRAWAL, IAS BHAGABAN BARIK VS	ADV. VS	// // ()	
105	D-CONTC/5641/2025	SHALINI PANDIT, IAS M/S JAY DRUGA SECURITY AND SERVICES VS	SUDARSAN BEHERA VS	// // ()	
106	D-CONTC/5642/2025	MRIDULA DEVI,DIRECTOR,INDIAN COUNCILOR,ICAR,BBSR,KHURDA DEBENDRA NATH MISHRA VS	DEBENDRA NATH MISRA VS	// // ()	
107	D-CRLA/4131/2025	ARVIND AGRAWAL, IAS KIRAN DAS VS	SAMARENDRA MOHANTY VS	// // ()	PATTAMUNDAI /218 /2021
108	D-CRLA/4138/2025	STATE OF ODISHA SANTOSH PRADHAN VS	SUBASH CHANDRA RATH VS	// // ()	PATTAPUR (DIGAPAHANDI) /473 /2023
109	D-CRLA/4141/2025	STATE OF ODISHA LANDA@MITHUN PRADHAN VS	SUBASH CHANDRA RATH VS	// // ()	PATTAPUR (DIGAPAHANDI) /473 /2023
110	D-CRLA/4144/2025	STATE OF ODISHA SUSIL MAHANANDIA VS	NIRANJAN PANDA VS	// // ()	BAUNISUNI /90 /2020
111	D-CRLA/4147/2025	STATE OF ODISHA BUDU PRADHAN VS	SUBASH CHANDRA RATH VS	// // ()	PATTAPUR (DIGAPAHANDI) /473 /2023
112	D-CRLA/4157/2025	STATE OF ODISHA RAMESH CHANDRA BARAD VS	PRANAYA KUMAR DASH VS	// // ()	KORAPUT VIGILANCE /12 /2021
113	D-CRLA/4273/2025	STATE OF ODISHA(VIG.) SAFIQUE ANSARI VS	SOUGAT DASH VS	// // ()	LATHIKATA /28 /2017
		STATE OF ODISHA		//	AOD20240000012C202500023

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114	D-CRLA/4284/2025	PRADIPTA KUMAR PARIJA VS STATE OF ODISHA(VIG.)	DEEPAK RANJAN PARIDA VS	VIGILANCE PS (BERHAMPUR) /32 /2004 () //	
115	D-CRLLP/4181/2025	STATE OF ODISHA(VIG.) VS PRAMOD KUMAR SHAOO	SANGRAM DAS, S.C.VIGILANCE VS	BHUBANESWAR VIGILANCE /15 /1998 () //	AOR20220001542C202500001
116	D-CRLLP/4283/2025	BABY ASSOCIATES, MAYURBHANJ VS SK. NAJRUL	ANUPAM DASH VS	/ /0 () //	
117	D-CRLMA/4221/2025	SWAYAM SIDDHA SAHU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	MAHILA PS SAMBALPUR /42 /2023 () //	AOR20220003583C202500003
118	D-CRLMC/4104/2025	DR.ABHISEK UPADHYAY VS STATE OF ODISHA	DR.ABHISEK UPADHYAY VS	MAHILA P.S.(BBSR) /47 /2020 () //	LOD20230000003C202500001
119	D-CRLMC/4107/2025	MUNA KHANDEI VS STATE OF ODISHA	SATYABAN SAHOO VS	NANDIPADA /55 /2007 () //	
120	D-CRLMC/4118/2025	JAGAN BISWAL VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /81 /2020 () //	AOD20240000430C202500005
121	D-CRLMC/4120/2025	MUNA@RADHA MOHAN BISWAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /56 /2017 () //	
122	D-CRLMC/4132/2025	INDRAJIT PARIDA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	RASOL /31 /2021 () //	
123	D-CRLMC/4142/2025	RAJENDRA PRASAD SATHPATHY VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	PURUSHOTTAMPUR /59 /2022 () //	
124	D-CRLMC/4143/2025	NEHA AKHTAR VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	/ /0 () //	
125	D-CRLMC/4151/2025	BIDYADHAR JENA	DASARATHI DASH	FATEGARH /42 /2013	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/4152/2025	PRASANNA CHOUDHARY	AMIT PATTNAIK	KALINGA NAGAR /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/4154/2025	SRINIBAS JENA	DASARATHI DASH	FATEGARH /42 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/4156/2025	SANJAYA OJHHA	DASARATHI DASH	FATEGARH /59 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/4158/2025	SUDARSHAN BHOI @ MUNU BHOI	UMESH KUMAR LENKA	GOBINDAPUR /19 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/4159/2025	SUBRAT NAHAK	SUJATA JENA	NALCO /77 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/4163/2025	SUBRAT NAHAK	SUJATA JENA	NALCO /145 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/4166/2025	ASHUTOSH SINGH	RAJIB LOCHAN PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/4176/2025	KISAN LAL PUNCH	TRILOCHAN PANIGRAHI	PURI TOWN /113 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/4179/2025	GAYATRI PATRA	SAMVIT MOHANTY	NAYAPALLI P.S. /365 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/4180/2025	SANJAY DAS	AMITAV TRIPATHY	GOPALPUR /152 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/4186/2025	PRAMOD KUMAR GURU	SANJIB KUMAR BHANJADEO	KABISURYANAGAR /14 /2005	
		VS	VS	()	

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137	D-CRLMC/4188/2025	STATE OF ODISHA SANATAN PRADHAN VS	MAHES DAS VS	// KHURDA P.S. /321 /2002 ()	
138	D-CRLMC/4194/2025	STATE OF ODISHA TUNA@KISHORE LENKA VS	JAYADEBA BEHERA VS	// NAYAGARH SADAR /46 /2012 ()	
139	D-CRLMC/4207/2025	STATE OF ODISHA LAKSHMAN ROUT VS	BHOLANATH SAHA VS	// KALIMELA /191 /2021 ()	
140	D-CRLMC/4211/2025	STATE OF ODISHA RAMAKANTA SWAIN VS	RAVI SHANKAR SAMAL VS	// / 0 ()	
141	D-CRLMC/4215/2025	STATE OF ODISHA PABITRA KUMAR MOHAPATRA VS	MANOJ KUMAR PANDA VS	// / 0 ()	
142	D-CRLMC/4217/2025	STATE OF ODISHA DEBAPRIYA MOHANTY VS	ASMIYA RANJAN MAJHI VS	// BURLA /352 /2019 ()	
143	D-CRLMC/4226/2025	STATE OF ODISHA SAGAR SAHU VS	RESHMA BEHERA VS	// PLANTSITE /907 /2024 ()	
144	D-CRLMC/4254/2025	STATE OF ODISHA ANAM NAIK VS DIRECTORATE OF ENFORCEMENT	DEVASHIS PANDA VS	// KORAPUT VIGILANCE /3 /2020 ()	AOR20220001247C202500021
145	D-CRLMC/4258/2025	STATE OF ODISHA BAURI NAYAK VS	PRANAY KUMAR MAHARAJ VS	// DERABIS /89 /2021 ()	
146	D-CRLMC/4282/2025	STATE OF ODISHA GANDHI TAREI VS	ANUPAM DASH VS	// KODALA /114 /2023 ()	
147	D-CRLMP/4113/2025	STATE OF ODISHA SUMITRA SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// / 0 ()	

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148	D-CRLMP/4168/2025	MD. SUHEL VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	/ / 0 () //	
149	D-CRLMP/4203/2025	JAYANTI MAHANANDIA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ / 0 () //	
150	D-CRLMP/4264/2025	ANIL KUMAR NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	/ / 0 () //	
151	D-CRLMP/4265/2025	SUSHAMA BIBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ / 0 () //	
152	D-CRLREV/4170/2025	BHUBANESWARI SAHU VS BIRANCHI KUMARI DALAI	RAJESWAR HOTA VS	/ / 0 () //	
153	D-CRLREV/4172/2025	BHUBANESWARI SAHU VS BIRANCHI KUMARI DALAI	RAJESWAR HOTA VS	/ / 0 () //	
154	D-CRLREV/4175/2025	SUNIL ADJUED VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /292 /2024 () //	
155	D-CRLREV/4237/2025	KUNDURU LAHAJAL @ KUNDRU LAHAJAL@ GOUDSURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	BHAWANIPATNA TOWN /340 /2021 () //	AOR20220001245C202500003
156	D-CRLREV/4269/2025	CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH VS RIMMI SINGH KAUR BHAGAL	TUSAR KUMAR MISHRA VS	/ / 0 () //	
157	D-CRLREV/4278/2025	CHARANJEET SINGH @ CHARANJEET SINGH VS RIMMI SINGH KAUR BHAGAL	TUSAR KUMAR MISHRA VS	/ / 0 () //	
158	D-CRP/5656/2025	MINAKHI MISHRA VS BIGYAN RATH	PURNA CHANDRA BEHERA VS	/ / () //	AOR20220002667C202500001
159	D-FAO/5471/2025	SUMAN MALIK	PRADEEP KUMAR MISHRA	/ /	

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		VS	VS	()	
		ASHOK DAS		//	
160	D-FAO/5627/2025	D.M., M/S. NEW INDIA ASSURANCE CO LTD., CUTTACK	SUBMNATH ROY	//	
		VS	VS	()	
		RAKESH LENKA		//	
161	D-JCRLA/4111/2025	SARANGA HATI	ADV	BOLANGIR SADAR /137 /2021	
	JCRLA/20/2025	VS	VS	1ST ADDL SESSIONS JUDGE CUM PO,CHILDRENS COURT, BALANGIR(Balangir)	
		STATE OF ODISHA		SC/0000080/2021	
162	D-JCRLA/4115/2025	SUBASH BAGH	ADV	GOVINDPUR /123 /2016	
	JCRLA/18/2025	VS	VS	A.D.J.,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000234/2016	
163	D-JCRLA/4117/2025	NARAYAN ROUT @ BAPUN	ADV	THELKOLOI PS /141 /2015	
	JCRLA/19/2025	VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000060/2016	
164	D-LAA/5650/2025	SAROJ BEHERA	SUDHIR CHANDRA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-MACA/5478/2025	KABITA BARIK	BISHNU BRATA SINGH	//	
		VS	VS	()	
		PRASANTA KUMAR BHUYAN		//	
166	D-MACA/5496/2025	LIZARANI DAS	LAKSMIDHAR KABI	//	
		VS	VS	()	
		D.M.,M/S ORIENTAL INSURANCE CO. LTD.,BALASORE		//	
167	D-MACA/5524/2025	D.M., M/S MAGMA HDI GENERAL INSURANCE CO. LTD.,CUTTACK	TRIKAPRASAD DUTTA	//	
		VS	VS	()	
		SANTILATA BEHERA		//	
168	D-MACA/5531/2025	MANAGER(LEGAL),M/S THE NEW INDIA ASSURANCE CO. LTD.,CUTTACK	G. P. DUTTA,JAJPUR	//	
		VS	VS	()	
		SUBALA CHANDRA SAMANTA		//	
169	D-MACA/5542/2025	KANAKA MAHARANA	RAKESH BEHERA	//	
		VS	VS	()	
		D.M., HDFC ERGO, G.I. CO. LTD., (IRDAI), BBSR		//	
170	D-MACA/5676/2025	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BBSR	ABHIRAM DASH	//	
		VS	VS	()	

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171	D-MATA/5463/2025	PADMA GOPAL URMILA SHARMA @ BHARDWAJ VS DEVENDER BHARDWAJ	MANAS RANJAN DASH VS	// // 0 //	AOR20220002374C202500019
172	D-MATA/5476/2025	HIMADRI TANAYA DEVI VS DEBASHISH MANASH RANJAN SETHY	SOUMYA SEKHAR PARIDA VS	// // 0 //	
173	D-MATA/5620/2025	MANASI JENA VS TOFAN JENA	MANAS RANJAN BADAJENA VS	// // 0 //	
174	D-MSA/5465/2025	P.D.N DEVELOPERS PVT LTD. VS SAMBIT PATTNAIK	AMIT PATTNAIK VS	// // 0 //	AOD20240000350C202500002
175	D-OTAPL/5598/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESHWAR VS M/S HAZEL MERCANTILE LTD.,MUMBAI	ANUSHRI KANTI SATAPATHY,SR.S.C VS	// // 0 //	AOR20220001780C202500020
176	D-RPFAM/5483/2025	SWARNALATA DEI @ JENA VS SURENDRA JENA	DEEPALI MAHAPATRA VS	// // 0 //	
177	D-RPFAM/5572/2025	SARASWATI MAHARANA VS RATIKANTA OJHA	NETRANANDA BISWAL VS	// // 0 //	
178	D-RPFAM/5615/2025	PRAJNA BEHERA VS ASHUTOS DAS	SUKANTA KUMAR NAYAK VS	// // 0 //	
179	D-RSA/5561/2025	UNION OF INDIA VS IDCOL CEMENT LTD., BARGARH	BIBHUTI BHUSAN MISHRA VS	// // 0 //	
180	D-RSA/5643/2025	PERO MAHANTA VS CHANDRA MAHANTA	SOURAV SUMAN BHUYAN VS	// // 0 //	
181	D-RSA/5675/2025	NARAYAN BARIK VS KHIRABATI BARIK	KEDAR KUMAR DASH VS	// // 0 //	

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182	D-RVWPET/5586/2025	BHIMASEN BEURA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
183	D-TRP(C)/5646/2025	NANDINI PANDIT VS NARENDRA KUMAR PANDIT	ASHOK KUMAR SWAIN VS	// 0 //	
184	D-TRP(C)/5666/2025	JITENDRA KUMAR DAS VS PALLABI BISWAL	PRAVASH CHANDRA JENA VS	// 0 //	
185	D-TRPCRL/4270/2025	JITENDRA KUMAR DAS VS PALLABI BISWAL	PRAVASH CHANDRA JENA VS	//0 0 //	
186	D-TRPCRL/4277/2025	JITENDRA KUMAR DAS VS PALLABI BISWAL	PRAVASH CHANDRA JENA VS	//0 0 //	
187	D-WA/5459/2025	STATE OF ODISHA VS PADMANAVA SETHY	SONAK MISHRA, A.S.C. VS	// 0 //	LOD20240000172C202500092
188	D-WA/5460/2025	STATE OF ODISHA VS NARENDRA KUMAR SAHOO	GAUTAM TRIPATHY, A.G.A. VS	// 0 //	LOD20240000200C202500098
189	D-WA/5461/2025	STATE OF ODISHA VS BAIDHAR BISWAL	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //	LOD20240000200C202500097
190	D-WA/5473/2025 WA/365/2025	BISWARANJAN MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
191	D-WA/5474/2025 WA/366/2025	BISWARANJAN MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
192	D-WA/5480/2025	STATE OF ODISHA VS JIBAN KUMAR GIRI	JAYANT KUMAR BAL, A.G.A. VS	// 0 //	LOD20240000172C202500093
193	D-WA/5486/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//	LOD20240000200C202500100

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		VS	VS	()	
194	D-WA/5500/2025	ATULYA KUMAR BISHWAL STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000194C202500097
		VS	VS	()	
195	D-WA/5502/2025	MAMATA BARIK MINATI MAHARANA	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
196	D-WA/5528/2025	CHIEF EXECUTIVE OFFICER, CESU, BBSR PRINCIPAL SECY, SCHOOL AND MASS EDUCATION	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000172C202500094
		VS	VS	()	
197	D-WA/5589/2025	LAXMIKANTA PATTNAYAK STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	//	LOD20240000172C202500095
		VS	VS	()	
198	D-WP(C)/5458/2025	SUBAL KUMAR NAYAK PRADEEP KUMAR NAYAK	AZRA JAMAL	//	
		VS	VS	()	
199	D-WP(C)/5462/2025	STATE OF ODISHA JITENDRA PRUSTY	SRINIVAS MOHANTY	//	AOR20230000802C202500014
		VS	VS	()	
200	D-WP(C)/5464/2025 WP(C)/4175/2025	STATE OF ODISHA USHA PROJECTS PVT LTD.,BBSR	RANJAN KUMAR ROUT	//	AOR20230000872C202500005
		VS	VS	()	
201	D-WP(C)/5466/2025	STATE OF ODISHA PRASANA KUMAR SAHOO @ PRASANNA KUMAR SAHOO	AMOL SAARATHI DAS	//	AOD20240000362C202500008
		VS	VS	()	
202	D-WP(C)/5468/2025	PUSHPALATA SAHOO RANJIT SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	
203	D-WP(C)/5469/2025	STATE OF ODISHA RANJIT SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	
204	D-WP(C)/5470/2025	STATE OF ODISHA RAGHU NATH NAYAK	KAMALAKANTA NAYAK	//	
		VS	VS	()	

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205	D-WP(C)/5472/2025	STATE OF ODISHA JOGESWAR MAHARANA VS	PRAKASH CHANDRA DASH VS	// // 0	
206	D-WP(C)/5475/2025	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	SANTOSH CHANDRA ATABUDHI VS	// // 0	
207	D-WP(C)/5479/2025	STATE OF ODISHA ULLAS CHANDRA ROUT VS	SANGRAM KUMAR SINGH VS	// // 0	
208	D-WP(C)/5488/2025	DIRECTOR GENERAL OF POLICE, CRPF, C.G.O. COMPLEX, NEW DELHI SATYASEN TRIPATHY VS	DIGAMBAR SETHI VS	// // 0	
209	D-WP(C)/5489/2025	STATE OF ODISHA MAGUNI PRADHAN VS	TAPAN KUMAR BISWAL VS	// // 0	
210	D-WP(C)/5491/2025	STATE OF ODISHA SURENDRANATH LENKA VS	TAPAN KUMAR BISWAL VS	// // 0	
211	D-WP(C)/5492/2025	STATE OF ODISHA DEBENDRA HIKAKA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
212	D-WP(C)/5494/2025	STATE OF ODISHA M/S SKSK LOGISTIC VS	BHABANI PRASAD MOHANTY VS	// // 0	
213	D-WP(C)/5503/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA SRUJET KHUNTIA VS	BISHNU PRASAD PRADHAN VS	// // 0	
214	D-WP(C)/5504/2025	STATE OF ODISHA KISHORE KUMAR NANDA VS	LAXMIKANTA MOHANTY VS	// // 0	
215	D-WP(C)/5505/2025 WP(C)/4208/2025	STATE OF ODISHA MANOJ KADRAKA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 0	

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216	D-WP(C)/5506/2025	MIHIR KUMAR DAS VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
217	D-WP(C)/5507/2025	M/S. GLOBAL AGENCY AND SUPPLY SYNDICATE, CUTTACK VS SUPDT., CGST AND CENTRAL EXCISE, CUTTACK	CHITRAKSEN PARIDA VS	// 0 //	
218	D-WP(C)/5508/2025 WP(C)/4250/2025	PANKAJ KUMAR SINGH VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //	
219	D-WP(C)/5509/2025	SUBAS CHANDRA NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
220	D-WP(C)/5510/2025	GEETANJALI MOHAPATRA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
221	D-WP(C)/5511/2025	SAMIR KUMAR PATNAIK VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	SASMITA MOHAPATRA VS	// 0 //	
222	D-WP(C)/5512/2025	M/S. BHIKARI CHARAN PRADHAN, KORAPUT VS JOINT COMMISSIONER OF TAX(APPEAL), CT AND GST TERRITORIAL RANGE, BOLANGIR	ITISHREE TRIPATHY VS	// 0 //	
223	D-WP(C)/5513/2025	ADIKANDA SWAIN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //	
224	D-WP(C)/5514/2025	KARTIKA CHANDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
225	D-WP(C)/5515/2025	BIMALA PARIDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
226	D-WP(C)/5516/2025	BRAJA KISHORE BAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
227	D-WP(C)/5517/2025	KALPANA LENKA	DILLIP KUMAR MOHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/5519/2025	BYMOKESH CHANDAN KUMAR JENA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/5523/2025	PRAMILA MANJARI SAHOO @ SAHU	SANJEEV UDGATA	//	
		VS	VS	()	
		SUB-COLLECTOR, BHUBANESWAR		//	
230	D-WP(C)/5525/2025	NAMITA ROUT	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		CANARA BANK, MACHHUA BAZAR, CUTTACK		//	
231	D-WP(C)/5527/2025	KHEER KU PATEL	DILIP KUMAR SAHU	//	AOR20220001727C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/5529/2025	NIRANJAN KUMAR MOHANTY	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		SUB COLLECTOR, PANPOSH, ROURKELA		//	
233	D-WP(C)/5532/2025	RAMESH CHANDRA MISHRA	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/5533/2025	SUDARSAN NAYAK	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/5534/2025	ADG OF CRIMINAL INVESTIGATION DEPTT.,CRIME BRANCH, Bhubaneswar	PRASANTA KUMAR MOHANTY (2)	//	LOD20240000200C202500099
		VS	VS	()	
		NAGEN KUMAR BARIK		//	
236	D-WP(C)/5535/2025	M/S. BIJAYALAXMI RICE MILL, HARABHANGI ROAD, MANMUR	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/5536/2025	M/S. GANESH RICE MILL, GANJAM	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/5537/2025	RAMESH CHANDRA MISHRA	AMITAV TRIPATHY	//	
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/5539/2025	STATE OF ODISHA MISRILALL MINES PRIVATE LIMITED, KOLKATTA VS UNION OF INDIA	PRABHU PRASAD MOHANTY VS	// // 0 //	
240	D-WP(C)/5540/2025	POULTRY TRADERS ASSOCIATION OF ODISHA, BBSRANMEJAYA KATIKIA VS	VS	// 0	
241	D-WP(C)/5543/2025	STATE OF ODISHA RASHMI RANJAN NISHANK VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
242	D-WP(C)/5544/2025	STATE OF ODISHA LAXMIDHAR MAHANTA VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202500013
243	D-WP(C)/5545/2025	STATE OF ODISHA PRAVAT KUMAR PANDA VS	MRITUNJAY BANERJEE VS	// // 0	
244	D-WP(C)/5546/2025	STATE OF ODISHA GANAPATI JENA VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202500011
245	D-WP(C)/5547/2025	STATE OF ODISHA HARISH CHANDRA DAS VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202500012
246	D-WP(C)/5548/2025	STATE OF ODISHA JADUMANI DAS VS SNEHASHREE ROUT	BIKRAM KESHARI RAJ VS	// // 0 //	
247	D-WP(C)/5549/2025	SRIMATI DAS VS	NIRANJAN LENKA VS	// // 0	
248	D-WP(C)/5550/2025	MEMBER BOARD OF REVENUE, ODISHA CUTTACK KISHORE KUMAR PANIGRAHI VS	AGNIHOTRA SAHU VS	// // 0	
249	D-WP(C)/5551/2025	STATE OF ODISHA RANJAN KUMAR SAHOO VS COLLECTOR-CUM-DISTRICT MAGISTRATE, JAJPUR	BIJAYA KUMAR SAHOO VS	// // 0 //	

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250	D-WP(C)/5552/2025	BISWA BHUSAN NAYAK VS SUPERINTENDENT OF POLICE	BRAJA MOHAN SARANGI VS	// 0 //	
251	D-WP(C)/5553/2025	M/S B K TRADING CO. VS COMMISSIONER OF CT AND GST,CUTTACK	DEBASISH HAZRA VS	// 0 //	AOD20240000796C202500001
252	D-WP(C)/5554/2025	SRIKANTA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/5556/2025	LITARANI PADHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
254	D-WP(C)/5557/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
255	D-WP(C)/5558/2025	SUBHASH MEHER VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
256	D-WP(C)/5559/2025	NIRANJAN ROUT VS SUPERINTENDENT OF POLICE, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
257	D-WP(C)/5560/2025	PRAFULLA KUMAR NANDA VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	SANTOSH KUMAR NANDA VS	// 0 //	
258	D-WP(C)/5563/2025	ANSUMAN MOHAPATRA VS SUPERINTENDENT OF POLICE, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
259	D-WP(C)/5564/2025	HAREKRISHNA DHAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
260	D-WP(C)/5565/2025	BIDYUTLATA BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
261	D-WP(C)/5566/2025	PURUSOTTAM SWAIN	SUBHADUTTA ROURTRAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/5567/2025	BISHNUPRIYA KHUNTIA	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/5568/2025	MANAS RANJAN BEHERA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/5569/2025	M/S GAYATRI UDYOG, ROURKELA, SUNDARGARH	BIKRAM KESHARI SAHU	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CANTONMENT ROAD, CUTTACK		//	
265	D-WP(C)/5573/2025	BHUBANESWAR SAHU	BAIDHAR SAHOO	//	
		VS	VS	()	
		REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, KHORDA		//	
266	D-WP(C)/5575/2025	AJAYA KUMAR PARIDA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/5576/2025	NARAYAN CHANDRA ARAKHA	SASWATI MOHAPATRA	//	
		VS	VS	()	
		RAVENSHAW UNIVERSITY, CUTTACK		//	
268	D-WP(C)/5579/2025	PARSURAM SWAIN	DEBENDRA KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/5580/2025	BASANTI BAHERA	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/5581/2025	RAMANATH DAS	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/5583/2025	ANUSAYA MOHARANA	SIDHARTHA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/5584/2025	SUJATA HARIJAN	MANORANJAN PADHY	//	AOD20220003086C202500042
		VS	VS	()	

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273	D-WP(C)/5585/2025	STATE OF ODISHA DR. BINAYAK PATNAIK VS	JUGAL KISHORE ROUT VS	// // ()	AOD20250000124C202500001
274	D-WP(C)/5587/2025	STATE OF ODISHA SESHADEV PRASAD NANDA VS	GOKULANANDA PADHI VS	// // ()	
275	D-WP(C)/5590/2025	BRANCH MANAGER BAJAJ ALLIANZE LIFE INSURANCE COMPANY BINODINI SATPATHY VS	SANGRAM JENA VS	// // ()	
276	D-WP(C)/5592/2025	STATE OF ODISHA HEMANTA KUMAR PANIGRAHI VS	SANGRAM JENA VS	// // ()	
277	D-WP(C)/5594/2025	STATE OF ODISHA NANDIKISHOR PALIA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
278	D-WP(C)/5595/2025	STATE OF ODISHA ANANTA BASUDEV SATPATHY VS	SANGRAM JENA VS	// // ()	
279	D-WP(C)/5596/2025	STATE OF ODISHA SUSHANTA KUMAR GOUNTIA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
280	D-WP(C)/5597/2025	STATE OF ODISHA NIRANJAN JENA VS	SANGRAM JENA VS	// // ()	
281	D-WP(C)/5599/2025	STATE OF ODISHA M/S. INNOJET PROJECTS PVT. LTD., KHORDHA VS	KARTIK KURMY VS	// // ()	
282	D-WP(C)/5600/2025	THE JOINT COMMISSIONER OF STATE TAX (APPEAL), CENTRAL TAX AND GOODS AND SERVICES TAX, BBSR M/S. THANAPATI AGRO,SONEPUR VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500010
283	D-WP(C)/5601/2025	COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX,CUTTACK RATIKANTA MATTAGAJ VS STATE OF ODISHA	SANGRAM JENA VS	// // () //	

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284	D-WP(C)/5602/2025	MANDAKINI SARANGI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
285	D-WP(C)/5603/2025	MINA BHATTA VS COMMISSIONER OF ENDOWMENTS,BHUBANESWAR	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500010
286	D-WP(C)/5604/2025	SRINATH BHANJA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //	
287	D-WP(C)/5605/2025	M/S. THANAPATI AGRO,SONEPUR VS COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX GST	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500009
288	D-WP(C)/5606/2025	RAMESH CHANDRA RAUL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
289	D-WP(C)/5607/2025	SATYABANTA PRADHAN VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //	
290	D-WP(C)/5608/2025	DHRUBA PRASAD DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
291	D-WP(C)/5609/2025	MANAS KUMAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	
292	D-WP(C)/5610/2025	ZEDKING SECURITY SERVICES, BBSR VS EPFO, BBSR	LALATENDU SAMANTARAY VS	// 0 //	
293	D-WP(C)/5611/2025	GAYARAM BEHERA VS UNION OF INDIA	KABIR KUMAR JENA VS	// 0 //	
294	D-WP(C)/5612/2025	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
295	D-WP(C)/5613/2025	BALARAM MOHANTA	GOPAL KRUSHNA NANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/5614/2025	ABHIMANYU PARIDA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/5616/2025	JHUNUMANI KHILAR	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/5617/2025	SUSHANT KUMAR MOHAPATRA @ SUSHANTA KUMAR MOHAPATRA	ARUNO CHARAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/5619/2025	JAGATANANDA ROUT	LALITENDU BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/5621/2025	BISHNU CHARAN NAYAK	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/5624/2025	M/S. MEHER AGENCIES, NUAPADA	ADWITIYA SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/5625/2025	NAROTTAM SATAPATHY @ SATAPAY	SK. ZAFARULLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/5626/2025	GEETANJALI CHHOTARAY @ MANDHATA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/5629/2025	RAMA KRUSHNA MAHANKUDA	MANORANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/5630/2025	M/S. MEHER AGENCIES, CUTTACK	ADWITIYA SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/5631/2025	NARAYAN GURU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	

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307	D-WP(C)/5633/2025	STATE OF ODISHA RANJIT KUMAR PATNAIK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
308	D-WP(C)/5635/2025	STATE OF ODISHA PUNIA NAYAK VS	ABHILASH MISHRA VS	// // 0	
309	D-WP(C)/5636/2025	STATE OF ODISHA DRIVER NAIK VS	ABHILASH MISHRA VS	// // 0	
310	D-WP(C)/5638/2025	STATE OF ODISHA MOHAN NAIK VS	ABHILASH MISHRA VS	// // 0	
311	D-WP(C)/5639/2025	STATE OF ODISHA SUSAMA SAHU VS	DEBENDRA NATH MISRA VS	// // 0	
312	D-WP(C)/5640/2025	STATE OF ODISHA DANDASI NAIK VS	ABHILASH MISHRA VS	// // 0	
313	D-WP(C)/5644/2025	STATE OF ODISHA AJAYA KUMAR BEHERA VS	SATYABRATA SENAPATI VS	// // 0	
314	D-WP(C)/5645/2025	STATE OF ODISHA DEBA KUMBHAR VS	NIRANJAN NAYAK VS	// // 0	
315	D-WP(C)/5647/2025	STATE OF ODISHA M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH VS	SARADA PRASANNA SARANGI VS	// // 0	
316	D-WP(C)/5648/2025	STATE OF ODISHA NIRANJAN DAS VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
317	D-WP(C)/5649/2025	UNION OF INDIA SULEKHA DAS VS	SANGRAM JENA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/5651/2025	BANA BIHARI DHALASAMANTA VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //	
319	D-WP(C)/5652/2025	DIPIKA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
320	D-WP(C)/5654/2025	SUDARSAN SWAIN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
321	D-WP(C)/5655/2025	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
322	D-WP(C)/5657/2025	DR.SUVASH CHANDRA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
323	D-WP(C)/5658/2025	RANJAN KUMAR TRIPATHY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
324	D-WP(C)/5659/2025	SUKANTA NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
325	D-WP(C)/5660/2025	SORI BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
326	D-WP(C)/5661/2025	BHASKAR PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
327	D-WP(C)/5662/2025	JYOTI KISHORE MAHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
328	D-WP(C)/5663/2025	JYOTIRANJAN JENA VS LIC OF INDIA LTD., MUMBAI	UMA CHARAN MISHRA VS	// 0 //	
329	D-WP(C)/5664/2025	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH	SARADA PRASANNA SARANGI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/5665/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		CERTIFICATE OFFICER CUM ADDL. DISTRICT MAGISTRATE, BBSR		//	
331	D-WP(C)/5667/2025	DR.LAXMIKANTA RAY	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/5668/2025	SUDARSAN DAS	BIKRAM SENAPATI	//	
		VS	VS	()	
		ODISHA GRAMYA BANK, GANDAMUNDA, BBSR		//	
333	D-WP(C)/5669/2025	LALA MANOJ KUMAR RAY	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/5670/2025	SOMANATH KANUNGO	ASISH MISHRA	//	
		VS	VS	()	
		BANKING OMBUDSMAN, BBSR		//	
335	D-WP(C)/5671/2025	KUSH NAIK	ABHILASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/5672/2025	KAILAS NAIK @ NAYAK	ABHILASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/5673/2025	SISIR NAIK	ABHILASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/5674/2025	ALL ORISSA JUDICIAL TYPISTS ASSOCIATION., CUTTACK	ABHILASHREE SEN	//	
		VS	VS	()	
		THE REGISTRAR GENERAL, ORISSA HIGH COURT, CUTTACK		//	
339	D-WPCRL/4249/2025	MOHAN BEHERA	MANAS RANJAN DHAL	//0	
		VS	VS	()	
		STATE OF ORISSA		//	
340	D-ABLAPL/4105/2025	J. KUNA DORA	SRIHARSA PRASAD DASH	MAHILA (BERHAMPUR) /195 /2024	AOR20220003207C202500003
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/4108/2025	STATE OF ODISHA TANUA @ SUNIL KUMAR SAHOO @ SAHU VS	BIDHU BHUSANA MOHAPATRA VS	// PARADEEP LOCK /30 /2025 ()	
342	D-ABLAPL/4110/2025	STATE OF ODISHA SUSIL JENA VS	AKSHAYA KUMAR SAHOO VS	// BARI RAMACHANDRAPUR /481 /2024 ()	
343	D-ABLAPL/4114/2025	STATE OF ODISHA SOYAM SAGAR SWAIN VS	ANUGRAHA NARAYAN SAMANTRAY VS	// PARADEEP /32 /2025 ()	
344	D-ABLAPL/4121/2025	STATE OF ODISHA CHANDRASEKHAR ROUT @ MADANA VS	ARIJEET MISHRA VS	// PATTAMUNDAI /39 /2025 ()	
345	D-ABLAPL/4122/2025	STATE OF ODISHA PUJA DAS VS	ARIJEET MISHRA VS	// CHANDABALI /31 /2025 ()	
346	D-ABLAPL/4123/2025	STATE OF ODISHA SANTOSH KUMAR RAY VS	SURESH KUMAR JENA VS	// RAJGANGPUR /52 /2025 ()	
347	D-ABLAPL/4124/2025	STATE OF ODISHA SUNIL KHUMBHAR VS	SURESH KUMAR JENA VS	// DUNGURIPALI /246 /2024 ()	
348	D-ABLAPL/4129/2025	STATE OF ODISHA RAMACHANDRA GOUDA VS	RAJENDRA KUMAR SAHU VS	// MAHILA (BERHAMPUR) /6 /2025 ()	
349	D-ABLAPL/4134/2025	STATE OF ODISHA DILESWAR BEHERA VS	ASHIS RANJAN MOHANTY VS	// REAMAL /187 /2020 ()	
350	D-ABLAPL/4139/2025	STATE OF ODISHA SRIKANTA PADHI VS	TRILOCHAN BARIK VS	// BONTH /10 /2025 ()	
351	D-ABLAPL/4145/2025	STATE OF ODISHA PRAHALLAD MISTRI @ PULU VS STATE OF ODISHA	RANJIT MOHANTY VS	// MARINE PS AT JAMBO /17 /2025 () //	

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352	D-ABLAPL/4148/2025	AJAYA KUMAR DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
353	D-ABLAPL/4155/2025	TAPAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /18 /2024 () //	
354	D-ABLAPL/4160/2025	RAJU @ RAJKISHORE PRADHAN VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /23 /2025 () //	
355	D-ABLAPL/4161/2025	UMAKANTA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /524 /2023 () //	AOR20220001648C202500020
356	D-ABLAPL/4162/2025	SURESH BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /41 /2025 () //	
357	D-ABLAPL/4171/2025	RAMA CHANDRA JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	NANDIPADA /21 /2025 () //	AOR20220001296C202500010
358	D-ABLAPL/4178/2025	PRAMOD KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /24 /2025 () //	
359	D-ABLAPL/4183/2025	HABIBUL @ HABIBUR RAHAMAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /167 /2024 () //	AOR20220002787C202500010
360	D-ABLAPL/4184/2025	PAPU @ NARENDRA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /925 /2024 () //	AOR20220000371C202500039
361	D-ABLAPL/4185/2025	HARIHAR OJHA VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	MAHANGA /145 /2018 () //	
362	D-ABLAPL/4187/2025	LIPU @ MAHESWAR BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	Bamapada (Industrial Area) /207 /2024 () //	
363	D-ABLAPL/4190/2025	RAJA PATRA	SUSIL KUMAR PATTNAIK	BARBIL /24 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/4192/2025	KAPIL SUNA	DIPTI RANJAN BHOKTA	KORAPUT TOWN /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/4193/2025	RAJESH KHILLO	DIPTI RANJAN BHOKTA	MACHHKUND /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/4195/2025	DRAUPADI BEHERA	PRAKASH KUMAR DALAI	JODAPADAR /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/4197/2025	TUKUNI @ RASHMIKANTA MAHALIK	RANJAN KUMAR NAYAK	LALBAG /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/4198/2025	MANASH RANJAN BEHERA	JAYADEBA BEHERA	ITAMATI /241 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/4202/2025	SURJEET KUMAR NAYAK	JYOTIRMAYA SAHOO	BALUGAON P.S. /410 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/4204/2025	GOLAKA BIHARI KHATEI @ GOLOKHA BIHARI KHATEI	JYOTIRMAYA SAHOO	BELLAGUNTHA /470 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/4212/2025	BUDHIA @ DINABANDHU DAS	SAMBIT BISWAL	KUJANGA /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/4213/2025	DUSHMANTA LENKA	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/4214/2025	BIJI @ BIJAYA BEHERA	SANJIT MISHRA	BALIANTA P.S. /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/4218/2025	SURJYAKANTA MOHAPATRA @ BABU	KOUSIK ANANDA GURU	BRAHMAGIRI /592 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/4219/2025	STATE OF ODISHA JYOSTNARANI CHHATOIE VS	RAKESH BEHERA VS	// LAXMISAGAR P.S. /38 /2025 ()	
376	D-ABLAPL/4222/2025	STATE OF ODISHA AJAYA PARIDA VS	AMULYA PRASAD NAYAK VS	// DELANGA /14 /1996 ()	
377	D-ABLAPL/4225/2025	STATE OF ODISHA ANUJ KUMAR YADAV VS	BIRAJA PRASANNA DAS VS	// / /0 ()	
378	D-ABLAPL/4231/2025	STATE OF ODISHA KABITA ROUL VS	SOUBHAGYA KUMAR DASH VS	// KANTABANIA PS /212 /2024 ()	AOR20220001631C202500043
379	D-ABLAPL/4233/2025	STATE OF ODISHA MONAJ KUMAR BEHERA @ MONAJ NAYAK VS	PARSURAM PANDA VS	// KANDARPUR /214 /2023 ()	
380	D-ABLAPL/4235/2025	STATE OF ODISHA BISHNU CHARAN SAHOO VS	SAKTI PRASAD DAS VS	// BHARATPUR PS /756 /2024 ()	
381	D-ABLAPL/4236/2025	STATE OF ODISHA SANJAY KUMAR MARTHA @ SANJAY MARTHA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /34 /2025 ()	
382	D-ABLAPL/4238/2025	STATE OF ODISHA BADAL MALIA @ BISWAJIT MALIA VS	BIJAY KUMAR BEHERA VS	// CHANDAKA P.S. /229 /2024 ()	
383	D-ABLAPL/4239/2025	STATE OF ODISHA JITU @ JITENDRA PRADHAN VS	SAUMYA RANJAN PRADHAN VS	// PURI SADAR /50 /2025 ()	AOD20240000490C202500002
384	D-ABLAPL/4240/2025	STATE OF ODISHA ARABINDA PRADHAN VS	SUDARSAN BEHERA VS	// RANPUR /17 /2025 ()	
385	D-ABLAPL/4245/2025	STATE OF ODISHA PABITRA PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// PURI SADAR /50 /2025 () //	AOD20240000490C202500001

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/4246/2025	ANKUR CHARAN BEHERA @ ANKURA BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RAJKANIKA /40 /2025 () //	
387	D-ABLAPL/4251/2025	MITHUN MAHARANA @ DIPUN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /341 /2024 () //	AOD20240000242C202500034
388	D-ABLAPL/4256/2025	DAKTAR SAHOO @ DAKA SAHOO VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	/ /0 () //	
389	D-ABLAPL/4257/2025	BIRANCHI PRADHAN VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	/ /0 () //	
390	D-ABLAPL/4259/2025	DHARANI BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /33 /2025 () //	
391	D-ABLAPL/4260/2025	HIRAJ BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /21 /2025 () //	
392	D-ABLAPL/4262/2025	KHAMBU NAIK VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /34 /2025 () //	
393	D-ABLAPL/4263/2025	BIKASH KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	LAXMISAGAR P.S. /38 /2025 () //	
394	D-ABLAPL/4268/2025	RAMA KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /15 /2025 () //	
395	D-ABLAPL/4271/2025	CHINMAYEE PATRA VS STATE OF ODISHA	RAKESH BEHERA VS	SAHID NAGAR P.S. /552 /2024 () //	
396	D-ABLAPL/4272/2025	BIDHAN GHOSH @ BIDHAN CHANDRA GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /138 /2024 () //	
397	D-ABLAPL/4274/2025	NITYANANDA GHOSH	PRAVASH CHANDRA JENA	RAIBANIA /138 /2024	

**ORISSA HIGH COURT****FILING REPORT AS ON :07/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	//
398	D-ABLAPL/4275/2025	STATE OF ODISHA TAPU PATRA @ TAPU KU. PATRA	PRAVASH CHANDRA JENA	RAIBANIA /138 /2024	
		VS	VS	()	//
399	D-ABLAPL/4276/2025	STATE OF ODISHA SUBHAM GHOSH	PRAVASH CHANDRA JENA	RAIBANIA /138 /2024	
		VS	VS	()	//
400	D-ABLAPL/4279/2025	STATE OF ODISHA NIMAIN CHARAN @ NIMAI KUMAR SAHOO	PRAVASH CHANDRA JENA	RAIBANIA /138 /2024	
		VS	VS	()	//
401	D-ABLAPL/4280/2025	STATE OF ODISHA KANHU @ KAHNU PAL	PRAVASH CHANDRA JENA	RAIBANIA /138 /2024	
		VS	VS	()	//
402	D-ABLAPL/4281/2025	STATE OF ODISHA SUNIRMAL KUMAR GHADEI @ GHAREI	PRAVASH CHANDRA JENA	RAIBANIA /138 /2024	
		VS	VS	()	//
		STATE OF ODISHA			

# ORISSA HIGH COURT

MISC CASES FILED on :07/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/1367/2025 CRLMA/9/2025	KRUSHNA CHANDRA NAYAK MP	DIPTI RANJAN MOHAPATRA	5/2025
2	D-CRLMA/4046/2025 CRLMA/ /	RAMA CHANDRA CHAND MP	BISWANATH BEHERA	6/2025
3	D-CRLLP/4181/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	8/2025
4	D-CRP/5656/2025 CRP/ /	MINAKHI MISHRA MP	PURNA CHANDRA BEHERA	12/2025
5	D-TRPCRL/4270/2025 TRPCRL/ /	JITENDRA KUMAR DAS MP	PRAVASH CHANDRA JENA	17/2025
6	D-TRPCRL/4277/2025 TRPCRL/ /	JITENDRA KUMAR DAS MP	PRAVASH CHANDRA JENA	18/2025
7	D-MSA/5465/2025 MSA/ /	P.D.N DEVELOPERS PVT LTD. MP	AMIT PATTNAIK	20/2025
8	D-MSA/5465/2025 MSA/ /	P.D.N DEVELOPERS PVT LTD. MP	AMIT PATTNAIK	21/2025
9	D-OTAPL/5598/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	DEBASHISHA HOTA, SR.S.C	31/2025
10	D-OTAPL/3480/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBASHISHA HOTA, SR.S.C	32/2025
11	D-OTAPL/3611/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBASHISHA HOTA, SR.S.C	33/2025
12	D-OTAPL/3611/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBASHISHA HOTA, SR.S.C	34/2025
13	D-OTAPL/3561/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBASHISHA HOTA, SR.S.C	35/2025
14	D-OTAPL/3561/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	DEBASHISHA HOTA, SR.S.C	36/2025
15	D-TRP(C)/5646/2025 TRP(C)/ /	NANDINI PANDIT MP	ASHOK KUMAR SWAIN	37/2025
16	D-TRP(C)/5666/2025 TRP(C)/ /	JITENDRA KUMAR DAS MP	PRAVASH CHANDRA JENA	38/2025
17	D-CRLMP/4168/2025 CRLMP/ /	MD. SUHEL MP	MOHAMMED MUSTAQ ANSARI	38/2025
18	D-CRLMP/4168/2025 CRLMP/ /	MD. SUHEL MP	MOHAMMED MUSTAQ ANSARI	39/2025
19	D-CRLMP/2528/2023 CRLMP/2528/2023	ER DEBASHISHA HOTA MP	ER DEBASHISHA HOTA (IN PERSON)	40/2025
20	D-LAA/46332/2024 LAA/40/2024	SARASWATI DAS MP	KISHORE KUMAR JENA	50/2025
21	D-LAA/46332/2024 LAA/40/2024	SARASWATI DAS MP	KISHORE KUMAR JENA	51/2025
22	D-LAA/5650/2025 LAA/ /	SAROJ BEHERA MP	SUDHIR CHANDRA MOHANTY	52/2025
23	D-RVWPET/5586/2025 RVWPET/ /	BHIMASEN BEURA MP	SWAPNA KUMAR OJHA	58/2025
24	D-RVWPET/194/2015 RVWPET/194/2015	KAMBHU KUMBHAR MP	M/S U.C. MISHRA, A.A.MISHRA, A.BOL., J.K.MOHARANA, A.KHADOI	59/2025
25	D-RPFAM/19629/2024 RPFAM/156/2024	CHANDAN HAZRA MP	NALINI SAHOO	79/2025
26	D-CMAPL/5562/2025	SUSILA DAS	PRAFULLA CHANDRA DAS	

27	CMAPL/ / D-CMAPL/5653/2025	MP JYOTIRMAYEE RATH	DURGESH NARAYAN RATH	93/2025
28	CMAPL/ / D-MATA/5476/2025	MP HIMADRI TANAYA DEVI	SOUMYA SEKHAR PARIDA	94/2025
29	MATA/ / D-FAO/5471/2025	MP SUMAN MALIK	PRADEEP KUMAR MISHRA	95/2025
30	FAO/ / D-FAO/724/2019	MP STATE OF ODISHA		96/2025
31	FAO/724/2019 D-FAO/723/2019	MP STATE OF ODISHA		97/2025
32	FAO/723/2019 D-FAO/725/2019	MP STATE OF ODISHA		98/2025
33	FAO/725/2019 D-FAO/723/2019	MP STATE OF ODISHA	MAHENDRA KUMAR SAHOO	99/2025
34	FAO/723/2019 D-FAO/724/2019	MP STATE OF ODISHA	MAHENDRA KUMAR SAHOO	100/2025
35	FAO/724/2019 D-FAO/725/2019	MP STATE OF ODISHA	MAHENDRA KUMAR SAHOO	101/2025
36	FAO/725/2019 D-CRLREV/4170/2025	MP BHUBANESWARI SAHU	RAJESWAR HOTA	102/2025
37	CRLREV/ / D-CRLREV/4172/2025	MP BHUBANESWARI SAHU	RAJESWAR HOTA	102/2025
38	CRLREV/ / D-FAO/5627/2025	MP D.M., M/S. NEW INDIA ASSURANCE CO LTD	SOMNATH ROY	103/2025
39	FAO/ / D-CRLREV/4237/2025	MP KUNDURU LAHAJAL @ KUNDRU LAHAJAL	SIRGOKANTA DWIBEDI	103/2025
40	CRLREV/ / D-CRLREV/4237/2025	MP KUNDURU LAHAJAL @ KUNDRU LAHAJAL	SIRGOKANTA DWIBEDI	104/2025
41	CRLREV/ / D-CRLREV/4237/2025	MP KUNDURU LAHAJAL @ KUNDRU LAHAJAL	SIRGOKANTA DWIBEDI	105/2025
42	CRLREV/ / D-CRLREV/4269/2025	MP CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH	CHARANJEET SINGH MISHRA	106/2025
43	CRLREV/ / D-CRLREV/4269/2025	MP CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH	CHARANJEET SINGH MISHRA	107/2025
44	CRLREV/ / D-CRLREV/4269/2025	MP CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH	CHARANJEET SINGH MISHRA	108/2025
45	CRLREV/ / D-CRLREV/4278/2025	MP CHARANJEET SINGH @ CHARANJEET SINGH	CHARAN KUMAR MISHRA	109/2025
46	CRLREV/ / D-CRLREV/4278/2025	MP CHARANJEET SINGH @ CHARANJEET SINGH	CHARAN KUMAR MISHRA	110/2025
47	CRLREV/ / D-CRLREV/4278/2025	MP CHARANJEET SINGH @ CHARANJEET SINGH	CHARAN KUMAR MISHRA	111/2025
48	CRLREV/ / D-BLAPL/8669/2024	MP DEVIDUTTA PANIGRAHI	BHABANI SHANKAR RAYAGURU, JAGANATH PATNAIK(Sr Adv)	112/2025
49	BLAPL/3093/2024 D-RSA/424/2015	MP GANESH NARAYAN KEDIA	M/S.BHAKTAHARI MOHANTY	184/2025
50	RSA/424/2015 D-RSA/45957/2024	MP KARUNAKAR PRUSTY	SAMIR KUMAR MISHRA, (SR.ADV)	184/2025
51	RSA/410/2024 D-BLAPL/2483/2025	MP SANTOSH PALAI		185/2025
52	BLAPL/911/2025 D-BLAPL/4133/2025	MP SATYANANDA NAYAK	ARYA TRIPATHY	185/2025
53	BLAPL/ / D-RSA/5561/2025	MP UNION OF INDIA	BIBHUTI BHUSAN MISHRA	186/2025
54	RSA/ / D-BLAPL/1098/2025	MP BIKASH MUNDA	DIBYA PRAKASH MISHRA	186/2025
55	BLAPL/701/2025 D-RSA/5561/2025	MP UNION OF INDIA	BIBHUTI BHUSAN MISHRA	187/2025
56	RSA/ / D-BLAPL/36244/2024	MP PADMANABHA SAHU	PRAFULLA KUMAR RATH	187/2025
57	BLAPL/12194/2024 D-RSA/5643/2025	MP PERO MAHANTA	SOURAV SUMAN BHUYAN	188/2025
	RSA/ /	MP		188/2025

58	D-RSA/817/2025 RSA/ /	SARADA NAYAK @ ACHARYA MP	PRASANTA KUMAR SATAPATHY	189/2025
59	D-CMP/5497/2025 CMP/ /	SUMITRA JUADI MP	PRASANTA KUMAR SATAPATHY	217/2025
60	D-CMP/5467/2025 CMP/ /	AMULYA ROUT MP	BISWANATH BEHERA	218/2025
61	D-CMP/5530/2025 CMP/ /	RIGHT STEP MEDIA SERVICES PRIVATE LTD MP	DWARIKA PRASAD MOHANTY	219/2025
62	D-CMP/5538/2025 CMP/ /	LAXMAN KUMAR DEY MP	SUBRAT SATPATHY	220/2025
63	D-CMP/5570/2025 CMP/ /	VENKATESWAR EDUCATIONAL AND MULTIPURPOSE SERVICES, BBSR MP		221/2025
64	D-CMP/5577/2025 CMP/ /	DAMAYANTI DASH MP	PRAKASH CHANDRA MISHRA	222/2025
65	D-ABLAPL/38397/2024 ABLAPL/14731/2024	SUJIT KUMAR PRUSTY MP		365/2025
66	D-ABLAPL/34966/2024 ABLAPL/13267/2024	BIDYADHAR BHARASAGARIA MP		366/2025
67	D-ABLAPL/37947/2024 ABLAPL/14671/2024	MANJURANI PANDA MP		367/2025
68	D-ABLAPL/1950/2025 ABLAPL/830/2025	CHITARANJAN @ CHITTARANJAN JENA MP		368/2025
69	D-ABLAPL/37097/2024 ABLAPL/14191/2024	SAROJ PANGI MP		369/2025
70	D-ABLAPL/17418/2024 ABLAPL/6100/2024	HARESH PARIDA MP	ASIT KUMAR JENA	370/2025
71	D-ABLAPL/31962/2024 ABLAPL/11997/2024	PRADEEP MALIK @ CAGULU MALIK MP		371/2025
72	D-ABLAPL/34215/2024 ABLAPL/12885/2024	SURESH KUMAR BEHERA MP		372/2025
73	D-ABLAPL/564/2025 ABLAPL/267/2025	NITAI MANDAL@NITAL MANDAL@NITYANANDA MANDAL MP		373/2025
74	D-ABLAPL/32209/2024 ABLAPL/12190/2024	MD.RAJA @ MD. ISLAM MP		374/2025
75	D-ABLAPL/33402/2024 ABLAPL/12551/2024	BHANJAKISHORE SAHOO MP		375/2025
76	D-ABLAPL/38780/2024 ABLAPL/14930/2024	GANESH SAHOO @ GANESWAR SAHOO MP		376/2025
77	D-ABLAPL/4573/2021 ABLAPL/4573/2021	AJAY DALEI @ AJAY KUAMR DALEI MP	ROHIT RANJAN RAY	377/2025
78	D-ABLAPL/30242/2024 ABLAPL/11486/2024	JYOTI PRAKASH MALLICK MP	SATABDI SAMANTRAY	378/2025
79	D-ABLAPL/2431/2025 ABLAPL/1229/2025	SAI PRAKASH BEJ MP	HAREKRUSHNA DASH	379/2025
80	D-ABLAPL/30392/2024 ABLAPL/11294/2024	CHAKRADHAR SENAPATI MP		380/2025
81	D-ABLAPL/35657/2024 ABLAPL/14223/2024	SIKHAR JENA @ SIKHAR CHANDRA JENA MP		381/2025
82	D-ABLAPL/31585/2024 ABLAPL/11864/2024	R.K.ROUT @ ROUTHAY @ BUDHU MP		382/2025
83	D-ABLAPL/29611/2024 ABLAPL/10988/2024	GOUTAM KUMAR POLAI MP		383/2025
84	D-CRLA/16064/2024 CRLA/552/2024	HEMANTA BEHERA MP	JAGAJIBAN PRADHAN	439/2025
85	D-CRLA/12695/2024 CRLA/501/2024	HAPPY @ SMRUTIRANJAN KUANAR MP	BISWARANJAN DALAI	440/2025
86	D-MACA/5478/2025 MACA/ /	KABITA BARIK MP	BISHNU BRATA SINGH	441/2025
87	D-CRLA/4131/2025 CRLA/ /	KIRAN DAS MP	SAMARENDRA MOHANTY	441/2025
88	D-CRLA/4131/2025 CRLA/ /	KIRAN DAS MP	SAMARENDRA MOHANTY	442/2025
89	D-MACA/2912/2025	THE D.M., ORIENTAL INSURANCE CO. LTD. MP	PRADEEP KUMAR TRIPATHY	

	MACA/ /	MP		442/2025
90	D-MACA/2868/2025	KALYANI MALAKAR	ARPIT SARANGI	
	MACA/ /	MP		443/2025
91	D-CRLA/4138/2025	SANTOSH PRADHAN	SUBASH CHANDRA RATH	
	CRLA/ /	MP		443/2025
92	D-MACA/5496/2025	LIZARANI DAS	LAKSMIDHAR KABI	
	MACA/ /	MP		444/2025
93	D-CRLA/4141/2025	LANDA@MITHUN PRADHAN	SUBASH CHANDRA RATH	
	CRLA/ /	MP		444/2025
94	D-MACA/585/2025	TATA AIG GENERAL INSURANCE CO.LTD,GHOSH		
	MACA/ /	MP		445/2025
95	D-CRLA/4144/2025	SUSIL MAHANANDIA	NIRANJAN PANDA	
	CRLA/ /	MP		445/2025
96	D-CRLA/4144/2025	SUSIL MAHANANDIA	NIRANJAN PANDA	
	CRLA/ /	MP		446/2025
97	D-MACA/5524/2025	D.M., M/S MAGMA HDI GENERAL INSURANCE CO. LTD.,		
	MACA/ /	MP		446/2025
98	D-MACA/5524/2025	D.M., M/S MAGMA HDI GENERAL INSURANCE CO. LTD.,		
	MACA/ /	MP		447/2025
99	D-CRLA/4144/2025	SUSIL MAHANANDIA	NIRANJAN PANDA	
	CRLA/ /	MP		447/2025
100	D-CRLMC/4104/2025	DR.ABHISEK UPADHYAY	DR.ABHISEK UPADHYAY	
	CRLMC/ /	MP		448/2025
101	D-CRLA/4147/2025	BUDU PRADHAN	SUBASH CHANDRA RATH	
	CRLA/ /	MP		448/2025
102	D-MACA/5531/2025	MANAGER(LEGAL),M/S THE NEW INDIA ASSURANCE CO. LTD.,JAJPUR		
	MACA/ /	MP		448/2025
103	D-MACA/53697/2024	BABULU SENDRIA	SUSHANTA KUMAR JOSHI	
	MACA/ /	MP		449/2025
104	D-CRLA/947/2022	PRASNA@PRASANA KUMAR DIGAL	GYANALOKA MOHANTY, NIRANJAN PANDA	
	CRLA/947/2022	MP		449/2025
105	D-CRLMC/4118/2025	JAGAN BISWAL	MITU KUMAR BISWAL	
	CRLMC/ /	MP		449/2025
106	D-CRLMC/25036/2024	ASHIS KUMAR DEBTA	HIMANSU SEKHAR MISHRA	
	CRLMC/3300/2024	MP		450/2025
107	D-MACA/5531/2025	MANAGER(LEGAL),M/S THE NEW INDIA ASSURANCE CO. LTD.,JAJPUR		
	MACA/ /	MP		450/2025
108	D-CRLA/4157/2025	RAMESH CHANDRA BARAD	PRANAYA KUMAR DASH	
	CRLA/ /	MP		450/2025
109	D-CRLMC/4142/2025	RAJENDRA PRASAD SATHPATHY	JYOTSNA RANI TRIPATHY	
	CRLMC/ /	MP		451/2025
110	D-MACA/54460/2024	THE NATIONAL INSURANCE CO. LTD., BALASOR		
	MACA/ /	MP		451/2025
111	D-CRLA/4157/2025	RAMESH CHANDRA BARAD	PRANAYA KUMAR DASH	
	CRLA/ /	MP		451/2025
112	D-CRLMC/4152/2025	PRASANNA CHOUDHARY	AMIT PATNAIK	
	CRLMC/ /	MP		452/2025
113	D-CRLA/4157/2025	RAMESH CHANDRA BARAD	PRANAYA KUMAR DASH	
	CRLA/ /	MP		452/2025
114	D-MACA/5542/2025	KANAKA MAHARANA	RAKESH BEHERA	
	MACA/ /	MP		452/2025
115	D-CRLMC/4163/2025	SUBRAT NAHAK	SUJATA JENA	
	CRLMC/ /	MP		453/2025
116	D-MACA/3289/2025	D.M., M/S ORIENTAL INSURANCE CO. LTD.,BBSR		
	MACA/ /	MP		453/2025
117	D-CRLA/428/2013	SUBAN CHATAR	M/S.N.P.PARIJA	
	CRLA/428/2013	MP		453/2025
118	D-CRLA/3159/2025	MIHIR NAYAK	KISHORE KUMAR JENA	
	CRLA/ /	MP		454/2025
119	D-CRLMC/4176/2025	KISAN LAL PUNCH	TRILOCHAN PANIGRAHI	
	CRLMC/ /	MP		454/2025
120	D-MACA/3297/2025	D.M., ORIENTAL INSURANCE CO LTD., BBSR		
	MACA/ /	MP		454/2025

121	D-CRLMC/4179/2025 CRLMC/ /	GAYATRI PATRA MP	SAMVIT MOHANTY	455/2025
122	D-MACA/50422/2024 MACA/ /	BASANTA KUMAR SADANGI MP	DEBASISH PATNAIK	455/2025
123	D-CRLA/36715/2024 CRLA/1257/2024	PRIYADARSHINI AMRITA PANDA MP	BASUDEV PUJARI	455/2025
124	D-CRLA/3268/2025 CRLA/ /	PARNASELLI JHANSI@P.JHANSI RANI MP	SOUBHAGYA KUMAR DASH	456/2025
125	D-CRLMC/21376/2024 CRLMC/2734/2024	MD RAJA@MD ISLAM MP		456/2025
126	D-CRLMC/21371/2024 CRLMC/2733/2024	MD RAJA@MD ISLAM MP		457/2025
127	D-CRLA/328/2018 CRLA/328/2018	KUNIA@MANORANJAN MOHAPATRA MP	M/S. PRAVAS CHANDRA JENA,P.C DAS, S.K. MOHANTY, A. MOHANTY	457/2025
128	D-CRLA/4273/2025 CRLA/ /	SAFIQUE ANSARI MP	SOUGAT DASH	458/2025
129	D-CRLMC/21368/2024 CRLMC/2732/2024	MD RAJA@MD ISLAM MP		458/2025
130	D-CRLA/4273/2025 CRLA/ /	SAFIQUE ANSARI MP	SOUGAT DASH	459/2025
131	D-CRLMC/21363/2024 CRLMC/2729/2024	MD RAJA@MD ISLAM MP		459/2025
132	D-CRLMC/1064/2025 CRLMC/209/2025	SWADHIN PRADHAN MP		460/2025
133	D-CRLA/4284/2025 CRLA/ /	PRADIPTA KUMAR PARIJA MP	DEEPAK RANJAN PARIDA	460/2025
134	D-CRLMC/4226/2025 CRLMC/ /	SAGAR SAHU MP	RESHMA BEHERA	461/2025
135	D-CRLA/4284/2025 CRLA/ /	PRADIPTA KUMAR PARIJA MP	DEEPAK RANJAN PARIDA	461/2025
136	D-CRLMC/30592/2024 CRLMC/3909/2024	INDIAN MARBLE COMPANY, SUNDARGARH MP		462/2025
137	D-CRLMC/30595/2024 CRLMC/3947/2024	INDIAN MARBLE COMPANY, ROURKELA MP		463/2025
138	D-CRLMC/30830/2024 CRLMC/3937/2024	BROOKSON ENERGY PVT. LTD., BBSR MP		464/2025
139	D-CRLMC/4258/2025 CRLMC/ /	BAURI NAYAK MP	PRANAY KUMAR MAHARAJ	465/2025
140	D-CRLMC/4254/2025 CRLMC/ /	ANAM NAIK MP	DEVASHIS PANDA	466/2025
141	D-WA/5473/2025 WA/365/2025	BISWARANJAN MOHANTY MP	SARADA PRASANNA SARANGI	1002/2025
142	D-WA/5474/2025 WA/366/2025	BISWARANJAN MOHANTY MP	SARADA PRASANNA SARANGI	1003/2025
143	D-WA/2348/2025 WA/201/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1004/2025
144	D-WA/5459/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1005/2025
145	D-WA/5459/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1006/2025
146	D-WA/5459/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	1007/2025
147	D-WA/1076/2022 WA/1076/2022	STATE OF ODISHA MP	AJAYA KUMAR NANDA, AGA	1008/2025
148	D-WA/5502/2025 WA/ /	MINATI MAHARANA MP	SUDEEP KUMAR SARANGI	1009/2025
149	D-WA/51608/2024 WA/3321/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1010/2025
150	D-WA/5460/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY, A.G.A.	1011/2025
151	D-WA/5460/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY, A.G.A.	1012/2025
152	D-WA/5461/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN, A.G.A.	

	WA/ /	MP		1013/2025
153	D-WA/5461/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN, A.G.A.	
	WA/ /	MP		1014/2025
154	D-WA/5450/2025	GANGAMANI JENA	RAMAKANTA SARANGI	
	WA/372/2025	MP		1015/2025
155	D-WA/5480/2025	STATE OF ODISHA	JAYANT KUMAR BAL, A.G.A.	
	WA/ /	MP		1016/2025
156	D-WA/5480/2025	STATE OF ODISHA	JAYANT KUMAR BAL, A.G.A.	
	WA/ /	MP		1017/2025
157	D-WA/55133/2024	SATYABHAMA JENA	HIMANSU SEKHAR MOHANTY	
	WA/360/2025	MP		1018/2025
158	D-WA/55133/2024	SATYABHAMA JENA	HIMANSU SEKHAR MOHANTY	
	WA/360/2025	MP		1019/2025
159	D-WA/5486/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1020/2025
160	D-WA/5486/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1021/2025
161	D-WA/5500/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1022/2025
162	D-WA/5500/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1023/2025
163	D-WA/5528/2025	PRINCIPAL SECY, SCHOOL AND MASS EDUCATION	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1024/2025
164	D-WA/5528/2025	PRINCIPAL SECY, SCHOOL AND MASS EDUCATION	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1025/2025
165	D-WA/5528/2025	PRINCIPAL SECY, SCHOOL AND MASS EDUCATION	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1026/2025
166	D-WA/5589/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1027/2025
167	D-WA/5589/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1028/2025
168	D-WA/5589/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1029/2025
169	D-WP(C)/21807/2020	DHANESWAR JENA	PARSURAM DAS	
	WP(C)/21807/2020	MP		2359/2025
170	D-WP(C)/5472/2025	JOGESWAR MAHARANA	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		2360/2025
171	D-WP(C)/5464/2025	USHA PROJECTS PVT LTD.,BBSR	RANJAN KUMAR ROUT	
	WP(C)/4175/2025	MP		2361/2025
172	D-WP(C)/5475/2025	RABINDRA KUMAR BEHERA	SANTOSH CHANDRA ATABUDHI	
	WP(C)/ /	MP		2362/2025
173	D-WP(C)/1077/2025	SANTANU KUMAR KHATUA		
	WP(C)/1297/2025	MP		2363/2025
174	D-WP(C)/2820/2025	THE GOVERING BODY OF PRANANATH AHEMONTIA	MANOJ KUMAR KHUNTIA	
	WP(C)/3276/2025	MP		2364/2025
175	D-WP(C)/17134/2023	BIJAY LAXMI ROUT	MAMATA MISHRA	
	WP(C)/17134/2023	MP		2365/2025
176	D-WP(C)/51924/2024	SIRISH CHANDRA HOTA	HIMANSHU SEKHAR MISHRA	
	WP(C)/31794/2024	MP		2366/2025
177	D-WP(C)/5494/2025	M/S SKSK LOGISTIC	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		2367/2025
178	D-WP(C)/2799/2025	SHYAMSUNDAR DAS	NIRANJAN PANDA	
	WP(C)/2497/2025	MP		2368/2025
179	D-WP(C)/5504/2025	KISHORE KUMAR NANDA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		2369/2025
180	D-WP(C)/5505/2025	MANOJ KADRAKA	MANOJA KUMAR KHUNTIA	
	WP(C)/4208/2025	MP		2370/2025
181	D-WP(C)/5508/2025	PANKAJ KUMAR SINGH	NIRA SUNDAR PANDA	
	WP(C)/4250/2025	MP		2371/2025
182	D-WP(C)/30254/2021	SANTOSH KUMAR RATH	DEBENDRA DHAR	
	WP(C)/30254/2021	MP		2372/2025
183	D-WP(C)/5510/2025	GEETANJALI MOHAPATRA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		2373/2025

184	D-WP(C)/5466/2025 WP(C)/ /	PRASANA KUMAR SAHOO @ PRASANNA KUMAR SAHOO	POCCHI DAS	2374/2025
185	D-WP(C)/5515/2025 WP(C)/ /	BIMALA PARIDA	SUBHRANSU BHUSAN MOHANTY	2375/2025
186	D-WP(C)/39485/2024 WP(C)/23699/2024	N.SIVA SANKAR		2376/2025
187	D-WP(C)/5525/2025 WP(C)/ /	NAMITA ROUT	MANOJ KUMAR MOHANTY	2377/2025
188	D-WP(C)/15717/2024 WP(C)/9730/2024	KIRAN PATRA	PRADOSH KUMAR DAS	2378/2025
189	D-WP(C)/5469/2022 WP(C)/5469/2022	SRIDHAR PRASAD JENA		2379/2025
190	D-WP(C)/1233/2025 WP(C)/1678/2025	SODI BHIMA RAO	TANNMAY MISHRA	2380/2025
191	D-WP(C)/5535/2025 WP(C)/ /	M/S. BIJAYALAXMI RICE MILL, HARABHANGI ROAD, PATANAM		2381/2025
192	D-WP(C)/5536/2025 WP(C)/ /	M/S. GANESH RICE MILL, GANJAM	AMITAV TRIPATHY	2382/2025
193	D-WP(C)/1233/2025 WP(C)/1678/2025	SODI BHIMA RAO	PAMI RATH	2383/2025
194	D-WP(C)/3525/2025 WP(C)/ /	SACHINDRANATH MOHANTA	NIRANJAN LENKA	2384/2025
195	D-WP(C)/42359/2024 WP(C)/25209/2024	PAMI BEHERA @ BHOI	SUSHANTA KUMAR JOSHI	2385/2025
196	D-WP(C)/5534/2025 WP(C)/ /	ADG OF CRIMINAL INVESTIGATION DEPT, BILISIPADA, ODISHA		2386/2025
197	D-WP(C)/5540/2025 WP(C)/ /	POULTRY TRADERS ASSOCIATION OF ODISHA, BILISA KATIKIA		2387/2025
198	D-WP(C)/47341/2024 WP(C)/28176/2024	SOMANATH MOHANTY	JATINDRA KUMAR NAYAK	2388/2025
199	D-WP(C)/44398/2024 WP(C)/26109/2024	TARENI PRASAD PATANAIAK	JATINDRA KUMAR NAYAK	2389/2025
200	D-WP(C)/5545/2025 WP(C)/ /	PRAVAT KUMAR PANDA	MRITUNJAY BANERJEE	2390/2025
201	D-WP(C)/5548/2025 WP(C)/ /	JADUMANI DAS	BIKRAM KESHARI RAJ	2391/2025
202	D-WP(C)/5549/2025 WP(C)/ /	SRIMATI DAS	NIRANJAN LENKA	2392/2025
203	D-WP(C)/16703/2023 WP(C)/16703/2023	ASHISA KUMAR SWAIN	SOUBHAGYA SUNDAR DAS	2393/2025
204	D-WP(C)/5556/2025 WP(C)/ /	LITARANI PADHI	MANORANJAN PADHI	2394/2025
205	D-WP(C)/5558/2025 WP(C)/ /	SUBHASH MEHER	AJAYA KUMAR NANDA	2395/2025
206	D-WP(C)/5564/2025 WP(C)/ /	HAREKRISHNA DHAL	BIRAJA PRASANNA DAS	2396/2025
207	D-WP(C)/5566/2025 WP(C)/ /	PURUSOTTAM SWAIN	SUBHADUTTA ROURTRAY	2397/2025
208	D-WP(C)/5565/2025 WP(C)/ /	BIDYUTLATA BEHERA	SAIBRATA RATH	2398/2025
209	D-WP(C)/5567/2025 WP(C)/ /	BISHNUPRIYA KHUNTIA	BIRAJA PRASANNA DAS	2399/2025
210	D-WP(C)/5568/2025 WP(C)/ /	MANAS RANJAN BEHERA	JAJATI KESHARI KHUNTIA	2400/2025
211	D-WP(C)/5569/2025 WP(C)/ /	M/S GAYATRI UDYOG, ROURKELA, SUNDBIRAMPUR	KESHARI SAHU	2401/2025
212	D-WP(C)/5576/2025 WP(C)/ /	NARAYAN CHANDRA ARAKHA	SASWATI MOHAPATRA	2402/2025
213	D-WP(C)/5581/2025 WP(C)/ /	RAMANATH DAS	SASWATI MOHAPATRA	2403/2025
214	D-WP(C)/5583/2025 WP(C)/ /	ANUSAYA MOHARANA	SIDHARTHA DAS	2404/2025
215	D-WP(C)/5590/2025	BINODINI SATPATHY	SANGRAM JENA	

	WP(C)/ /	MP		2405/2025
216	D-WP(C)/5592/2025 WP(C)/ /	HEMANTA KUMAR PANIGRAHI MP	SANGRAM JENA	2406/2025
217	D-WP(C)/5595/2025 WP(C)/ /	ANANTA BASUDEV SATPATHY MP	SANGRAM JENA	2407/2025
218	D-WP(C)/5597/2025 WP(C)/ /	NIRANJAN JENA MP	SANGRAM JENA	2408/2025
219	D-WP(C)/53918/2024 WP(C)/3360/2025	RAJKISHORE SINGH MP	SURJYA NARAYAN SAHOO	2409/2025
220	D-WP(C)/5599/2025 WP(C)/ /	M/S. INNOJET PROJECTS PVT. LTD., KHORRAMPUR MP	RATIKANTIK KURMY	2410/2025
221	D-WP(C)/5601/2025 WP(C)/ /	RATIKANTA MATTAGAJ MP	SANGRAM JENA	2411/2025
222	D-WP(C)/5602/2025 WP(C)/ /	MANDAKINI SARANGI MP	SANGRAM JENA	2412/2025
223	D-WP(C)/5606/2025 WP(C)/ /	RAMESH CHANDRA RAUL MP	SANGRAM JENA	2413/2025
224	D-WP(C)/51165/2024 WP(C)/32527/2024	DUKHI @ DUKHINI MAJHI MP		2414/2025
225	D-WP(C)/51163/2024 WP(C)/31171/2024	PARA MAJHI MP		2415/2025
226	D-WP(C)/5611/2025 WP(C)/ /	GAYARAM BEHERA MP	KABIR KUMAR JENA	2416/2025
227	D-WP(C)/54501/2024 WP(C)/4181/2025	SRI TARADATT MP	BIBEKANANDA BHUYAN	2417/2025
228	D-WP(C)/5616/2025 WP(C)/ /	JHUNUMANI KHILAR MP	SANGRAM JENA	2418/2025
229	D-WP(C)/5619/2025 WP(C)/ /	JAGATANANDA ROUT MP	LALITENDU BHUYAN	2419/2025
230	D-WP(C)/48717/2024 WP(C)/29791/2024	DR.PRADIPTA KUMAR GAHAN MP	PRONOY MOHANTY	2420/2025
231	D-WP(C)/5624/2025 WP(C)/ /	M/S. MEHER AGENCIES, NUAPADA MP	ADWITIYA SATPATHY	2421/2025
232	D-WP(C)/5630/2025 WP(C)/ /	M/S. MEHER AGENCIES, CUTTACK MP	ADWITIYA SATPATHY	2422/2025
233	D-WP(C)/5631/2025 WP(C)/ /	NARAYAN GURU MP	AKSHAYA KUMAR SAHOO	2423/2025
234	D-WP(C)/5636/2025 WP(C)/ /	DRIVER NAIK MP	ABHILASH MISHRA	2424/2025
235	D-WP(C)/5600/2025 WP(C)/ /	M/S. THANAPATI AGRO,SONEPUR MP	PRABODHA CHANDRA NAYAK	2425/2025
236	D-WP(C)/5635/2025 WP(C)/ /	PUNIA NAYAK MP	ABHILASH MISHRA	2426/2025
237	D-WP(C)/5638/2025 WP(C)/ /	MOHAN NAIK MP	ABHILASH MISHRA	2427/2025
238	D-WP(C)/52382/2024 WP(C)/32940/2024	BINOD KUMAR NANDA MP		2428/2025
239	D-WP(C)/5640/2025 WP(C)/ /	DANDASI NAIK MP	ABHILASH MISHRA	2429/2025
240	D-WP(C)/52841/2024 WP(C)/32947/2024	SRIKANTA PADHAN MP	SAMEER KUMAR DAS	2430/2025
241	D-WP(C)/5644/2025 WP(C)/ /	AJAYA KUMAR BEHERA MP	SATYABRATA SENAPATI	2431/2025
242	D-WP(C)/729/2025 WP(C)/1045/2025	SUDHIR KUMAR MOHANTY MP	PRAVASH CHANDRA JENA	2432/2025
243	D-WP(C)/5603/2025 WP(C)/ /	MINA BHATTA MP	JYOTI RANJAN DEO	2433/2025
244	D-WP(C)/5647/2025 WP(C)/ /	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH MP	SARADA PRASANNA SARANGI	2434/2025
245	D-WP(C)/5651/2025 WP(C)/ /	BANA BIHARI DHALASAMANTA MP	DEBABRATA DAS	2435/2025
246	D-WP(C)/5655/2025 WP(C)/ /	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH MP	SARADA PRASANNA SARANGI	2436/2025

247	D-WP(C)/5662/2025 WP(C)/ /	JYOTI KISHORE MAHANTA MP	SAMEER KUMAR DAS	2437/2025
248	D-WP(C)/5665/2025 WP(C)/ /	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR MP	SALIT KUMAR MAHARANA	2438/2025
249	D-WP(C)/5664/2025 WP(C)/ /	M/S ESL STEEL LTD., NADIDIHI, SUNDAR MP	SARADA PRASANNA SARANGI	2439/2025
250	D-WP(C)/5605/2025 WP(C)/ /	M/S. THANAPATI AGRO,SONEPUR MP	PRABODHA CHANDRA NAYAK	2440/2025
251	D-WP(C)/5668/2025 WP(C)/ /	SUDARSAN DAS MP	BIKRAM SENAPATI	2441/2025
252	D-WP(C)/5671/2025 WP(C)/ /	KUSH NAIK MP	ABHILASH MISHRA	2442/2025
253	D-WP(C)/5672/2025 WP(C)/ /	KAILAS NAIK @ NAYAK MP	ABHILASH MISHRA	2443/2025
254	D-WP(C)/5673/2025 WP(C)/ /	SISIR NAIK MP	ABHILASH MISHRA	2444/2025
255	D-WP(C)/5674/2025 WP(C)/ /	ALL ORISSA JUDICIAL TYPISTS ASSOCIATION MP	SOBHASH KUMAR SEN	2445/2025